

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (CAA) NO. 11/Chd/Hry/2017

In the matter:

M/s. Surya Global Steel Tubes Ltd. ... Petitioner Company No.1

And

M/s.Surya Roshni Limited. ... Petitioner Company No.2

Present: - Mr. Atul V. Sood, Advocate with Mr. Suman Kumar,
Advocate for the petitioner-companies.
Mr. D.K. Singh, Official Liquidator, Chandigarh.

The Registry has reported that reports of Regional Director and Official Liquidator have been filed. Office has further reported that no 'objections' to the proposed 'Scheme' have been received in the Tribunal

Adjourned to 27.10.2017 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

September 28, 2017
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